

ACT No. XXVII OF 1858.

PASSED BY THE LEGISLATIVE COUNCIL OF INDIA.

*(Received the assent of the Governor General on the 27th July 1858.)*

*An Act to continue in force for a further period of six months Act IV of 1858, for providing for the exercise of certain powers by the Governor General during his absence from the Council of India.*

WHEREAS the Governor General has represented that it is expedient that he should be enabled to prolong his absence from Calcutta, and that the said Act should be continued for a further period of six months ; It is enacted as follows :—

Act IV of 1858 continued for six months.

I. Act IV of 1858 shall continue in force for the period of six months from the 30th day of July 1858.